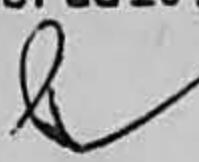


23.8.96

Hon. Dr R.K.Saxena, JM  
Hon. Mr S.Dayal, AM

None is present for applicant. This matter is listed for restoration application No. 433/96. The D.A. was dismissed for default on 8.2.96. This application was, therefore, moved on 24.2.96 and since then it is being listed for disposal. On 11.3.96 and 25.7.96 none had appeared for the applicant. On 19.4.96, there was no sitting and on 20.5.96 counsel for applicant sought adjournment. On the last date i.e. 25.7.96 it was made clear that if the applicant or his counsel fail to appear in this matter, the matter would be dismissed for default. Counsel for applicant is not present. It appears that he is not interested in the application, therefore, the Restoration is dismissed for default.

  
AM

  
JM

RJ